

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/309/IB/2020 IN CP/433/IB/2018
NAME OF PETITIONER : J.Karthiga (Liquidator) of (KCT Steels Pvt Ltd)
NAME OF RESPONDENT : Special Officer (Revenue)
SECTION : Sec 60(5) Of IBC 2016

ORDER

The Applicant is represented by Ld. Counsel Mr. A.G.Sathiyararayana and R1 is represented by Ld. Standing Counsel Mr. K.R.Harin through video conferencing mode.

Ld. Standing Counsel for R1 seeks time to file Counter on behalf of R1.

At request, the matter is adjourned to **27.08.2021** for counter and disposal.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

MS

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**